

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). During the Foreign Minister's visit to Nepal in January 1976 the question of jointly harnessing the vast potential of river waters for the benefit of both the countries in the field of flood control, irrigation and generation of power was discussed. Further discussions at the officials' level have been held with the Nepalese Government to work out a programme to conduct joint investigations of the Pancheshwar dam on the Mahakali river and Rapti Flood Control Scheme.

#### Shorter working Hours

2943. SHRI P. GANGA REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether I.L.O.'s recent study has suggested shorter working hours for raising output; and

(b) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b). The Study presents a broad picture of the trends in the reduction of the hours of work in the recent years only in the industrialised countries--most of the countries of Europe and Australia, Canada, Japan, New Zealand and the United States.

#### Lead Concentrate Plant at Agnigundala

2944. SHRI P. GANGA REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any follow-up steps have been taken in pursuance of the statement made by him in September, 1975 to double the capacity of the lead concentrate plant at Agnigundala in Andhra Pradesh; and

(b) if so, the nature thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). Hindustan Copper Ltd. have drawn up a scheme to double the capacity of lead Concentrator Plant at Agnigundala in Andhra Pradesh, which is under examination.

#### PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT ETC. OF STEEL AUTHORITY OF INDIA LTD., FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Steel Authority of India Limited, for the year 1974-75.

(2) Annual Report of the Steel Authority of India Limited, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10726/76]

TAMIL NADU MOTOR VEHICLES TAXATION (AMENDMENT) ACT AND BOMBAY MOTOR VEHICLES TAX (GUJARAT SECOND AMENDMENT) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRASORT (SHRI DALPIR SINGH): I beg to lay on the Table.—

(1) A copy of the Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 3 of 1976) published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the

Tamil Nadu State Legislature (Delegation of the Powers) Act, 1976. [Placed in Library. See No. LT-10727/76.]

(2) A copy of the Bombay Motor Vehicles Tax (Gujarat Second Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 7 of 1976) published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No LT-10728/76.]

PAYMENT OF WAGES (MINES) SECOND AMENDMENT RULES AND COAL MINES FAMILY PENSION (AMENDMENT) SCHEME

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR SHRI BALGOVIND VERMA): I beg to lay on the Table—

(1) A copy of the Payment of Wages (Mines) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 426 in Gazette of India dated the 20th March, 1976, under sub-section (6) of section 26 of the Payment of Wages Act, 1936 [Placed in Library See No LT-10729/76]

(2) A copy of the Coal Mines Family Pension (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No G.S.R 465 in Gazette of India dated the 27th March, 1976, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948. [Placed in Library. See No LT-10730/76.]

## PUBLIC ACCOUNTS COMMITTEE

### TWO HUNDRED AND EIGHTEENTH REPORT

SHRI H. N. MUKHERJEE (Calcutta -North-East): I beg to present the Two Hundred and Eighteenth Report of the Public Accounts Committee on paragraph 11 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil) Revenue Receipts, Volume I, Indirect Taxes relating to Customs—'Illegal Import of Gold'.

## ESTIMATES COMMITTEE

### HUNDRED AND SECOND REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Hundred the Second Report of the Estimates Committee on the Ministry of Health and Family Planning—All India Institute of Medical Sciences.

## COMMITTEE ON PUBLIC UNDERTAKINGS

### EIGHTY-EIGHTH, EIGHTY-SIXTH AND EIGHTY-SEVENTH REPORTS

SHRI NAWAL KISHORE SHARMA Dausa): I beg to present the following Reports of the Committee on Public Undertakings.—

(1) Eighty-Eighth Report on Hindustan Zinc Limited

(2) Eighty-sixth Report on Action Taken by Government on the recommendations contained in their Sixty-sixth Report on National Seeds Corporation Limited.

(3) Eighty-seventh Report on Action taken by Government on the recommendations contained in their Sixty-third Report on National Textile Corporation Limited.